

upto Challisseri in Kerala passing through Goa and Karnataka before taking it over as National Highway in March, 1972. Similar financial assistance amounting to about Rs. 3 crores has been provided for East Coast Road in Tamil Nadu, and Rs. 7,60 crores have been agreed to for coastal roads in Gujarat.

#### **Disbursement of Funds allotted to Orissa**

2808. SHRI BRAJAMOHAN MOHANTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that during the Sixth Five Year Plan, allocation of Rs. 69.00 crores were made for Orissa for National Highways and only Rs. 13.45 crores have been received by State Government during 1978-79 and 1979-80;

(b) the reasons for failure of the Government of India to disburse proportionate amount annually; and

(c) in the background of backwardness of the State of Orissa in communication, whether the Government will give priority in distribution of funds allocated in the Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTTA SINBH):

(a) to (c). No amount was specifically allocated for any State including Orissa for National Highways, in the draft 1978-83 sixth Plan. Actually it is never done. Allotments for improvement/development of National Highways are made only on a year to year basis keeping in view various factors e.g. works in progress, requirements of funds projected by the States, their admissibility and total funds available. On this basis, during 1978-79 and 1979-80 Rs. 7.624 crores were allotted to Orissa for improvement/development of National Highways. Funds for the development of National Highways are allotted primarily with reference to their requirements of traffic and development aspects as applicable.

#### **Introduction of another Pink City Express train from Jaipur to Delhi**

2809. SHRI RAM SINGH YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the only fastest railway train available from Delhi to Jaipur to the foreign and domestic tourists and other passengers is the Pink City Express;

(b) whether it is also a fact that there is only one daily service of Pink City train from Delhi to Jaipur in the morning hours and at present there is no service available in morning hours from Jaipur to Delhi;

(c) whether there is a proposal under consideration to have one more Pink City Express daily from Jaipur to Delhi to meet out the demand of domestic and foreign tourists and other passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes. However, other fast services are also available viz. 201/202 Ahmedabad-Delhi Mail, 203/204 Ahmadabad-Delhi Express, 215/216 Chetak Express.

(b) Yes. However, 215/216 Chetak Express provides similar service in the reverse direction.

(c) No, not at present.

#### **Conversion of Bonus into Retirement Benefits and Unemployment Relief**

2810. SHRI ARVIND NETAM: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Central Government are considering some new proposals to convert a part of bonus or the whole of it into retirement benefits and unemployment relief; and

(b) if so, the time by which the final decision will be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Various proposals have been received for amendment of the Payment of Bonus Act. These proposals are under consideration of the Government. A comprehensive bill to amend the Act is likely to be introduced soon.

**Profit-loss Record of Public Sector Units**

2811. SHRI NAVIN RAVANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what was the profit-loss record of public sector units under his Ministry in 1978-79 and 1979-80;

1. Central Inland Water Transport Corporation	Rs. 650.83 lakhs (Loss)
2. Cochin Shipyard Ltd.	Rs. 275.09 lakhs (Loss)
3. Delhi Transport Corporation	Rs. 1,748.97 lakhs (Loss)
4. Dredging Corporation of India	Rs. 484.98 lakhs (Profit)
5. Hindustan Shipyard Ltd.	Rs. 306.32 lakhs (Profit before tax)
6. Indian Road Construction Corporation	Rs. 39.84 lakhs (Loss)
7. Mughal Line Ltd.	Rs. 740.23 Lakhs (Loss)
8. Shipping Corporation of India	Rs. 3,700.76 lakhs (Loss)

(b) No new Public Sector Project is in operation under this Ministry at present.

(c) Performance of each Undertaking is reviewed periodically in accordance with the instructions of Bureau of Public Enterprises. Performance review meetings are held as often as possible in which the Transport Secretary, Financial Adviser (Transport), the concerned Wing Heads, Chief Executive of the Enterprise and the representative of the Bureau of Public Enterprises participate. The purpose of the review is to identify bottlenecks and shortcomings in the working of the Undertakings and suggest systematic remedial action. In the case of Enterprises incurring loss, special care is taken to identify reasons for loss and to take suitable action to cut down

(b) what are the new public sector projects under his Ministry in operation at present; and

(c) what measures are taken to improve loss-incurring units?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) The profit-loss record of Public Sector Undertakings under the Ministry of Shipping and Transport is available only upto the financial year 1978-79. The audited accounts for the financial year 1979-80 are not available as yet. The profit-loss record of the Undertakings for the year 1978-79 is as under:

expenditure and ensure economy and efficiency in operation.

**67 अथ तरंगा लोकल गाड़ी को पालुद्वारा पर रोकना**

2812. श्री सोतोसाई आर० चौधरी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दो वर्ष पूर्व पश्चिम रेलवे में मेहसाना-तरंगा लाइन पर फ्लैग स्टेशन बनाए जाने के बाद से 67 अथ तरंगा लोकल गाड़ी को पालुद्वारा में रोकने की मांग की जा रही है ;

(ख) क्या उम, मांग को शीघ्र पूरा किया जायगा; और

(ग) यदि नहीं, तो उसके कारण क्या हैं ?

रेलमंत्रालय में उपमंत्रो (श्री महलिकार्जुन) :

(क) से (ग) : (14 अथ तरंगा हिल-मेहसाना सवारी गाड़ी को पालुद्वारा में ठहरना बंद करके